

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :03-02-2020

Date : 03.02.2020										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	10759/2020	03.02.2020	WP (C) - 1145/2020	R R DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
2	10760/2020	03.02.2020	WP (C) - 435/2020	D BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
3	10761/2020	03.02.2020	WP (C) - 1050/2020	K C SATAPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
4	10762/2020	03.02.2020	WP (C) - 1165/2020	TAPAN SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
5	10763/2020	03.02.2020	WP (C) - 1182/2020	S C DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
6	10764/2020	03.02.2020	WP (C) - 1350/2020	JANMEJAY PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
7	10765/2020	03.02.2020	WP (C) - 1354/2020	M/S. KRISHNA CHANDRA SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
8	10766/2020	03.02.2020	WP (C) - 1387/2020	N SEN	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
9	10767/2020	03.02.2020	WP (C) - 1671/2020	R K BISOI	C.O.	COURT NO.	Order Dtd. 2020-01-29			(Seat)

			020			19				No-)
10	10768/2020	03.02.2020	WP (C) - 2090/2020	K CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
11	10769/2020	03.02.2020	WP (C) - 2088/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-)
12	10770/2020	03.02.2020	ABLAPL - 20585/2017	A.SWAIN	GENERAL		Order Dtd. 2018-12-03		CRIMINAL MISC-3	(Seat No-3)
13	10771/2020	03.02.2020	WP (C) - 2059/2020	D BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-3)
14	10772/2020	03.02.2020	WP (C) - 29107/2019	CHINTU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-3)
15	10773/2020	03.02.2020	WP (C) - 2429/2020	RAMAKRISHNA BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-01-24			(Seat No-3)
16	10774/2020	03.02.2020	WP (C) - 29039/2019	P. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-13			(Seat No-3)
17	10775/2020	03.02.2020	WP (C) - 19749/2018	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-11-20			(Seat No-3)
18	10776/2020	03.02.2020	WP (C) - 1988/2020	P C ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-3)
19	10777/2020	03.02.2020	WP (C) - 28165/2019	J KAR	C.O.	COURT NO. 22	Order Dtd. 2020-01-29		WRIT BRANCH-4	(Seat No-19)
20	10778/2020	03.02.2020	WP (C) - 2752/2020	TUSHAR KANTA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-19)
21	10779/2020	03.02.2020	WP (C) - 2900/2020	M. R. ROUTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-19)
22	10780/	03.02.2020	WP (C) -	R K BISOI	C.O.	COURT	Order Dtd.			(Se

2	2020	020	1673/2020			NO. 19	2020-01-29			at No-19)
2 3	10781/ 2020	03.02.2 020	WP (C) - 3090/2 020	P. C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 19)
2 4	10782/ 2020	03.02.2 020	WP (C) - 3102/2 020	M/S.K.C.TR IPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 19)
2 5	10783/ 2020	03.02.2 020	WP (C) - 3194/2 020	RAMAKRISHN A BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 19)
2 6	10784/ 2020	03.02.2 020	WP (C) - 15605/ 2019	PRASANT KUMAR JENA	GENE RAL		Order Dtd. 2019-12-10			(Se at No- 19)
2 7	10785/ 2020	03.02.2 020	WP (C) - 3196/2 020	RAMAKRISHN A BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 19)
2 8	10786/ 2020	03.02.2 020	CONTC- 2850/2 019	L D SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No- 19)
2 9	10787/ 2020	03.02.2 020	WP (C) - 2011/2 020	P K JENA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 19)
3 0	10788/ 2020	03.02.2 020	ABLAPL - 15368/ 2016	P. C. PATTNAIK	GENE RAL		Order Dtd. 2017-01-25		CRIMI NAL MISC- 1	(Se at No- 8)
3 1	10789/ 2020	03.02.2 020	FA- 151/19 81	B. K. MOHANTY	GENE RAL		Order Dtd. 2008-09-12		FIRST APPEA L	(Se at No- 8)
3 2	10790/ 2020	03.02.2 020	BLAPL- 280/20 20	BISWARANJA N DALAI	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Se at No- 8)
3 3	10791/ 2020	03.02.2 020	CRLMC- 3265/2 019	BRUNDABAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 8)
3 4	10792/ 2020	03.02.2 020	CRLMC- 3265/2 019	BRUNDABAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 8)

35	10793/2020	03.02.2020	WP (C) - 1867/2020	TAPAN SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-8)
36	10794/2020	03.02.2020	BLAPL-267/2020	P. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Seat No-8)
37	10795/2020	03.02.2020	CRLREV - 544/2019	P. K. MALLICK	C.O.	DR (J)	Order Dtd. 2020-01-28			(Seat No-8)
38	10796/2020	03.02.2020	BLAPL-187/2020	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Seat No-8)
39	10797/2020	03.02.2020	BLAPL-309/2020	B. R. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-29			(Seat No-8)
40	10798/2020	03.02.2020	WP (C) - 3197/2020	RAMAKRISHNA BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-8)
41	10799/2020	03.02.2020	WP (C) - 3199/2020	RAMAKRISHNA BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-8)
42	10800/2020	03.02.2020	WP (C) - 3482/2020	DILLIP KUMAR JENA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-8)
43	10801/2020	03.02.2020	WP (C) - 2239/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-8)
44	10802/2020	03.02.2020	WP (C) - 318/2020	DILLIP KUMAR MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Seat No-8)
45	10803/2020	03.02.2020	WP (C) - 1057/2020	MAHADEV BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Seat No-8)
46	10804/2020	03.02.2020	WP (C) - 1060/2020	MAHADEV BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Seat No-8)
47	10805/2020	03.02.2020	WP (C) - 1483/2020	PRATAP KUMAR BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Seat No-8)

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48	10806/2020	03.02.2020	WP (C) - 2051/2020	P. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-8)
49	10807/2020	03.02.2020	WP (C) - 1056/2020	MAHADEV BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-28			(Se at No-8)
50	10808/2020	03.02.2020	WP (C) - 3165/2020	M/S.BIPLAB A P.B.BAHALI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29		WRIT BRANCH (DIVISION BENCH)	(Se at No-108)
51	10809/2020	03.02.2020	WP (C) - 1728/2020	B. R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2020-01-22			(Se at No-108)
52	10810/2020	03.02.2020	WP (C) - 2457/2020	M/S.SATYAB RATA SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2020-01-28			(Se at No-108)
53	10811/2020	03.02.2020	WP (C) - 1721/2020	M. R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-27			(Se at No-108)
54	10812/2020	03.02.2020	WP (C) - 2899/2020	M. R. ROUTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-108)
55	10813/2020	03.02.2020	WP (C) - 2741/2020	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-108)
56	10814/2020	03.02.2020	WP (C) - 2740/2020	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-108)
57	10815/2020	03.02.2020	WP (C) - 2739/2020	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-108)
5	10816/	03.02.2	WP (C) -	SARADA	C.O.	COURT	Order Dtd.			(Se

8	2020	020	2736/2 020	NAYAK		NO. 19	2020-01-29			at No- 108)
5 9	10817/ 2020	03.02.2 020	WP (C) - 2052/2 020	D BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 0	10818/ 2020	03.02.2 020	WP (C) - 2734/2 020	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 1	10819/ 2020	03.02.2 020	WP (C) - 2565/2 020	AMULYA KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 2	10820/ 2020	03.02.2 020	WP (C) - 2054/2 020	D BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 3	10821/ 2020	03.02.2 020	WP (C) - 2562/2 020	A. K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 4	10822/ 2020	03.02.2 020	WP (C) - 2514/2 020	RADHA MOHAN NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 5	10823/ 2020	03.02.2 020	WP (C) - 2057/2 020	D BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 6	10824/ 2020	03.02.2 020	WP (C) - 2509/2 020	NIRANJAN MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 7	10825/ 2020	03.02.2 020	WP (C) - 2507/2 020	NIRANJAN MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 108)
6 8	10826/ 2020	03.02.2 020	WP (C) - 2504/2 020	NIRANJAN MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-

										108)
69	10827/2020	03.02.2020	WP (C) - 1551/2020	BIKRAM SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-108)
70	10828/2020	03.02.2020	WP (C) - 2498/2020	RASHMI RANJAN DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-108)
71	10829/2020	03.02.2020	WP (C) - 2447/2020	R. K. MEHER	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-108)
72	10830/2020	03.02.2020	WP (C) - 277/2020	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-108)
73	10831/2020	03.02.2020	WP (C) - 2446/2020	R. K. MEHER	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-108)
74	10832/2020	03.02.2020	WP (C) - 285/2020	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-108)
75	10833/2020	03.02.2020	WP (C) - 2357/2020	P. K. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-108)
76	10834/2020	03.02.2020	WP (C) - 2356/2020	P. K. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-108)
77	10835/2020	03.02.2020	WP (C) - 29600/2019	C R NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-108)
78	10836/2020	03.02.2020	WP (C) - 1013/2020	B BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No-108)

79	10837/2020	03.02.2020	WP (C) - 1015/2020	B BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-108)
80	10838/2020	03.02.2020	WP (C) - 3328/2008	RATIKANTA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-108)
81	10839/2020	03.02.2020	WP (C) - 287/2020	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-108)
82	10840/2020	03.02.2020	WP (C) - 291/2020	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-108)
83	10841/2020	03.02.2020	WP (C) - 22697/2017	N.BARIK	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-4	(Se at No-37)
84	10842/2020	03.02.2020	WP (C) - 2354/2020	P. K. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
85	10843/2020	03.02.2020	WP (C) - 3325/2008	SB UDGATA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
86	10844/2020	03.02.2020	WP (C) - 2545/2020	R. K. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
87	10845/2020	03.02.2020	WP (C) - 2545/2020	R. K. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
88	10846/2020	03.02.2020	WP (C) - 10419/2006	RATIKANTA SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
89	10847/2020	03.02.2020	WP (C) - 2343/2020	S. S. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
90	10848/2020	03.02.2020	WP (C) - 10419/2006	A BHOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)

91	10849/2020	03.02.2020	WP (C) - 2296/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
92	10850/2020	03.02.2020	WP (C) - 10419/2006	A BHOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
93	10851/2020	03.02.2020	WP (C) - 2277/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
94	10852/2020	03.02.2020	WP (C) - 17928/2019	YASHOBANT DAS	GENERAL		Order Dtd. 2019-12-17			(Se at No-37)
95	10853/2020	03.02.2020	WP (C) - 274/2020	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-37)
96	10854/2020	03.02.2020	WP (C) - 2285/2020	PRATAP KUMAR BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
97	10855/2020	03.02.2020	WP (C) - 2091/2020	M. BARAL	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
98	10856/2020	03.02.2020	WP (C) - 9117/2015	S DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-37)
99	10857/2020	03.02.2020	WP (C) - 9117/2015	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No-37)
100	10858/2020	03.02.2020	WP (C) - 2097/2020	K. CHAITANYA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No-37)
101	10859/2020	03.02.2020	WP (C) - 11012/2018	YASHOBANT DAS	GENERAL		Order Dtd. 2018-06-28		WRIT BRANCH-1	(Se at No-30)
102	10860/2020	03.02.2020	WP (C) - 5944/2012	S.B.MOHAPATRA	GENERAL		Order Dtd. 2019-09-16			(Se at No-30)
103	10861/2020	03.02.2020	WP (C) - 9693/2017	R.SAHOO	GENERAL		Order Dtd. 2017-10-09		WRIT BRANCH-9	(Se at No-30)

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104	10862/2020	03.02.2020	OJC-85/1994	D.NAYAK	GENERAL		Order Dtd. 1996-11-15		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
105	10863/2020	03.02.2020	OJC-3121/1996	M. BEHERA	GENERAL		Order Dtd. 2015-04-29 Annexure,		WRIT BRANCH-1	(Seat No-4)
106	10864/2020	03.02.2020	ITA-124/2006	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-11-20		CIVIL REVISION	(Seat No-5)
107	10865/2020	03.02.2020	ITA-14/2007	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-12-31		CIVIL REVISION	(Seat No-5)
108	10866/2020	03.02.2020	ITA-123/2006	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-11-20		CIVIL REVISION	(Seat No-5)
109	10867/2020	03.02.2020	ITA-119/2006	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-11-20		CIVIL REVISION	(Seat No-5)
110	10868/2020	03.02.2020	ITA-13/2007	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2019-08-20		CIVIL REVISION	(Seat No-5)
111	10869/2020	03.02.2020	CRLMP-1489/2016	B K ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-28		WRIT BRANCH-6	(Seat No-24)
112	10870/2020	03.02.2020	ITA-122/2006	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-12-31		CIVIL REVISION	(Seat No-5)
113	10871/2020	03.02.2020	CRLMP-1488/2016	B K ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-28			(Seat No-5)
114	10872/2020	03.02.2020	ITA-20/2008	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-08-17		CIVIL REVISION	(Seat No-5)
115	10873/2020	03.02.2020	CRLMP-417/2016	B K ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-28			(Seat No-

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1 1 6	10874/ 2020	03.02.2 020	ABLAPL - 644/20 20	S PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 5)
1 1 7	10875/ 2020	03.02.2 020	ITA- 118/20 06	B.M.PRIYAD ARSHINI	GENE RAL		Order Dtd. 2018-11-20		CIVIL REVIS ION	(Se at No- 5)
1 1 8	10876/ 2020	03.02.2 020	ITA- 125/20 06	B.M.PRIYAD ARSHINI	GENE RAL		Order Dtd. 2018-11-20		CIVIL REVIS ION	(Se at No- 5)
1 1 9	10877/ 2020	03.02.2 020	ABLAPL - 579/20 20	A KALASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 5)
1 2 0	10878/ 2020	03.02.2 020	ITA- 121/20 06	B.M.PRIYAD ARSHINI	GENE RAL		Order Dtd. 2019-08-20		CIVIL REVIS ION	(Se at No- 5)
1 2 1	10879/ 2020	03.02.2 020	ITA- 121/20 06	B.M.PRIYAD ARSHINI	GENE RAL		Order Dtd. 2019-08-20		CIVIL REVIS ION	(Se at No- 5)
1 2 2	10880/ 2020	03.02.2 020	ABLAPL - 654/20 20	H K DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 5)
1 2 3	10881/ 2020	03.02.2 020	ITA- 120/20 06	B.M.PRIYAD ARSHINI	GENE RAL		Order Dtd. 2018-11-20		CIVIL REVIS ION	(Se at No- 5)
1 2 4	10882/ 2020	03.02.2 020	ABLAPL - 642/20 20	S PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 5)
1 2 5	10883/ 2020	03.02.2 020	ABLAPL - 647/20 20	B DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 5)
1 2 6	10884/ 2020	03.02.2 020	CMP- 925/20 19	H.K.BHOL	GENE RAL		Order Dtd. 2019-09-16			(Se at No- 5)
1 2 7	10885/ 2020	03.02.2 020	ABLAPL - 651/20 20	CHINMAY MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 5)
1 2	10886/ 2020	03.02.2 020	FA- 104/19	M.K.PANI	GENE RAL		Order Dtd. 2019-07-22			(Se at

8			78							No-5)
1 2 9	10887/ 2020	03.02.2 020	ABLAPL - 652/20 20	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 5)
1 3 0	10888/ 2020	03.02.2 020	SA- 403/19 99	M.M.PANDA	GENE RAL		Order Dtd. 2017-04-05		SECON D APPEA L	(Se at No- 4)
1 3 1	10889/ 2020	03.02.2 020	WP (C) - 24477/ 2019	CHANDRA SEKHAR PATRA	GENE RAL		Order Dtd. 2019-12-17			(Se at No- 4)
1 3 2	10890/ 2020	03.02.2 020	ABLAPL - 641/20 20	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 4)
1 3 3	10891/ 2020	03.02.2 020	WP (C) - 2100/2 020	G. C. CHAITANYA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 4)
1 3 4	10892/ 2020	03.02.2 020	WP (C) - 2102/2 020	JANMEJAY PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 4)
1 3 5	10893/ 2020	03.02.2 020	WP (C) - 2106/2 020	JANMEJAY PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 4)
1 3 6	10894/ 2020	03.02.2 020	WP (C) - 2104/2 020	JANMEJAY PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 4)
1 3 7	10895/ 2020	03.02.2 020	ABLAPL - 621/20 20	S B DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 4)
1 3 8	10896/ 2020	03.02.2 020	CRLMC- 2571/2 019	M/S.SAHASR A JYOTI NANDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-27			(Se at No- 4)
1 3 9	10897/ 2020	03.02.2 020	WP (C) - 23655/ 2019	SHANTIRANJ AN BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27			(Se at No- 4)
1 4 0	10898/ 2020	03.02.2 020	WP (C) - 9018/2 010	N RAO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-16			(Se at No- 4)
1	10899/	03.02.2	WP (C) -	D HAZRA	C.O.	COURT	Order Dtd.			(Se

4 1	2020	020	2182/2 020			NO. 19	2020-01-29			at No- 4)
1 4 2	10900/ 2020	03.02.2 020	CRLMC- 2219/2 019	TOFAN PRADHAN	C.O.	DR (J)	Order Dtd. 2020-01-27			(Se at No- 4)
1 4 3	10901/ 2020	03.02.2 020	CRLMC- 3502/2 019	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2020-01-29			(Se at No- 4)
1 4 4	10902/ 2020	03.02.2 020	WP (C) - 11426/ 2015	A.K.SAHOO	GENE RAL		Order Dtd. 2016-05-04		WRIT BRANC H-1	(Se at No- 3)
1 4 5	10903/ 2020	03.02.2 020	WP (C) - 2109/2 020	D K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 3)
1 4 6	10904/ 2020	03.02.2 020	CRLMC- 1318/2 019	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-01-27			(Se at No- 3)
1 4 7	10905/ 2020	03.02.2 020	WP (C) - 2137/2 020	S B MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 3)
1 4 8	10906/ 2020	03.02.2 020	CRLMC- 2838/2 003	B.C.MOHANT Y	GENE RAL		Order Dtd. 2019-11-13		CRIMI NAL MISC- 3	(Se at No- 3)
1 4 9	10907/ 2020	03.02.2 020	CMP- 1378/2 019	S.C. DASH	GENE RAL		Order Dtd. 2020-01-29			(Se at No- 3)
1 5 0	10908/ 2020	03.02.2 020	CRLMC- 2888/2 019	B. B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-27			(Se at No- 3)
1 5 1	10909/ 2020	03.02.2 020	CRLMC- 3196/2 019	BIJAY KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Se at No- 3)
1 5 2	10910/ 2020	03.02.2 020	CRLMC- 3618/2 019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 3)
1 5 3	10911/ 2020	03.02.2 020	WP (C) - 21783/ 2019	N.PANDA	GENE RAL		Order Dtd. 2019-11-21			(Se at No- 3)

1 5 4	10912/ 2020	03.02.2 020	WP (C) - 8048/2 013	P. CHULI	GENE RAL		Order Dtd. 2020-02-11			(Se at No- 3)
1 5 5	10913/ 2020	03.02.2 020	ABLAPL - 653/20 20	A. K. MISHRA 3	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 3)
1 5 6	10914/ 2020	03.02.2 020	WP (C) - 15251/ 2012	P.K.SWAIN	GENE RAL		Order Dtd. 2020-01-06			(Se at No- 3)
1 5 7	10915/ 2020	03.02.2 020	CRLMC- 2071/2 018	SUVENDU BARIK	C.O.	DR (J)	Order Dtd. 2020-01-27			(Se at No- 3)
1 5 8	10916/ 2020	03.02.2 020	WP (C) - 15499/ 2019	A.K.MOHANT Y	GENE RAL		Order Dtd. 2019-09-06			(Se at No- 3)
1 5 9	10917/ 2020	03.02.2 020	CRLMC- 3264/2 019	CHINTU SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No- 3)
1 6 0	10918/ 2020	03.02.2 020	WP (C) - 2138/2 020	S B MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 3)
1 6 1	10919/ 2020	03.02.2 020	WA- 208/20 08	M.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2020-01-29		M.J.C .	(Se at No- 1)
1 6 2	10920/ 2020	03.02.2 020	CRLMC- 3492/2 019	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-06			(Se at No- 1)
1 6 3	10921/ 2020	03.02.2 020	WP (C) - 2184/2 020	A K SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Se at No- 1)
1 6 4	10922/ 2020	03.02.2 020	WP (C) - 2988/2 020	B PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No- 1)
1 6 5	10923/ 2020	03.02.2 020	WP (C) - 2990/2 020	B C PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No- 1)
1 6 6	10924/ 2020	03.02.2 020	WP (C) - 2992/2 020	B C PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No- 1)

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1 6 7	10925/ 2020	03.02.2 020	WP (C) - 2993/2 020	B C PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No- 1)
1 6 8	10926/ 2020	03.02.2 020	WP (C) - 2995/2 020	B C PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Se at No- 1)
1 6 9	10927/ 2020	03.02.2 020	WP (C) - 2816/2 020	H K MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-01-29		WRIT BRANC H-5	(Se at No- 20)
1 7 0	10928/ 2020	03.02.2 020	WP (C) - 901/20 20	S P SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No- 20)
1 7 1	10929/ 2020	03.02.2 020	WP (C) - 2061/2 020	H K DASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No- 20)
1 7 2	10930/ 2020	03.02.2 020	WP (C) - 2037/2 020	K C SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No- 20)
1 7 3	10931/ 2020	03.02.2 020	WP (C) - 23479/ 2019	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No- 20)
1 7 4	10932/ 2020	03.02.2 020	CRLMC- 2984/2 019	S. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No- 20)
1 7 5	10933/ 2020	03.02.2 020	CRLMC- 2699/2 019	N. C. SINHA	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No- 20)
1 7 6	10934/ 2020	03.02.2 020	CRLMC- 2887/2 019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-01-27			(Se at No- 20)
1 7 7	10935/ 2020	03.02.2 020	ABLAPL - 7610/2 019	SACHINDRA KANHAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-29			(Se at No- 20)
1 7 8	10936/ 2020	03.02.2 020	ABLAPL - 11881/ 2019	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 20)
1 7 7	10937/ 2020	03.02.2 020	ABLAPL -	M/S.DEBASIS SH SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at

9			11945/ 2019							No- 20)
1 8 0	10938/ 2020	03.02.2 020	ABLAPL - 11756/ 2019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 20)
1 8 1	10939/ 2020	03.02.2 020	ABLAPL - 5317/2 019	D. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 20)
1 8 2	10940/ 2020	03.02.2 020	ABLAPL - 18439/ 2019	M. D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-24			(Se at No- 20)
1 8 3	10941/ 2020	03.02.2 020	ABLAPL - 8826/2 019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 20)
1 8 4	10942/ 2020	03.02.2 020	ABLAPL - 7363/2 019	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-29		CRIMI NAL MISC- 3	(Se at No- 18)
1 8 5	10943/ 2020	03.02.2 020	ABLAPL - 19749/ 2019	ASHISH KUMAR NAYAK	C.O.	DR (J)	Order Dtd. 2020-01-29			(Se at No- 18)
1 8 6	10944/ 2020	03.02.2 020	ABLAPL - 5541/2 019	D. P. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 8 7	10945/ 2020	03.02.2 020	ABLAPL - 625/20 20	SRINIBAS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 8 8	10946/ 2020	03.02.2 020	ABLAPL - 722/20 20	SAHADEV MUDULI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 8 9	10947/ 2020	03.02.2 020	ABLAPL - 578/20 20	P. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 0	10948/ 2020	03.02.2 020	ABLAPL - 584/20 20	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 1	10949/ 2020	03.02.2 020	ABLAPL - 617/20 20	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1	10950/ 2020	03.02.2 020	ABLAPL	GANESH	C.O.	COURT	Order Dtd.			(Se

9 2	2020	020	- 577/20 20	SAHOO		NO. 1	2020-01-29			at No- 18)
1 9 3	10951/ 2020	03.02.2 020	ABLAPL - 619/20 20	G. S. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 4	10952/ 2020	03.02.2 020	ABLAPL - 620/20 20	P. K. PATRI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 5	10953/ 2020	03.02.2 020	ABLAPL - 637/20 20	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 6	10954/ 2020	03.02.2 020	ABLAPL - 635/20 20	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 7	10955/ 2020	03.02.2 020	ABLAPL - 631/20 20	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 8	10956/ 2020	03.02.2 020	ABLAPL - 627/20 20	PRATAP KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Se at No- 18)
1 9 9	10957/ 2020	03.02.2 020	WP (C) - 16417/ 2019	R. C. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No- 18)
2 0 0	10958/ 2020	03.02.2 020	RSA- 485/20 18	A.K.SWAIN	C.O.	DR (J)	Order Dtd. 2019-12-07			(Se at No- 18)
2 0 1	10959/ 2020	03.02.2 020	CRLMC- 3194/2 016	A.K.NAYAK	GENE RAL		Order Dtd. 2019-12-17		CRIMI NAL MISC- 1	(Se at No- 2)
2 0 2	10960/ 2020	03.02.2 020	WP (C) - 22401/ 2018	B. D. BISWAL	GENE RAL		Order Dtd. 2019-04-02		WRIT BRANC H-6	(Se at No- 36)
2 0 3	10961/ 2020	03.02.2 020	ABLAPL - 10052/ 2017	U C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27		CRIMI NAL MISC- 3	(Se at No- 3)
2 0 4	10962/ 2020	03.02.2 020	ABLAPL - 10081/ 2017	U C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27		CRIMI NAL MISC- 3	(Se at No- 3)

205	10963/2020	03.02.2020	ABLAPL-318/2020	D K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-24			(Seat No-3)
206	10964/2020	03.02.2020	CRLMC-3139/2019	S.R.KARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Seat No-3)
207	10965/2020	03.02.2020	CONTC-1821/2019	B.NAYAK	GENERAL		Order Dtd. 2020-01-29			(Seat No-3)
208	10966/2020	03.02.2020	WP (C) - 29110/2019	S.K.DAS	GENERAL		Order Dtd. 2020-01-24			(Seat No-3)
209	10967/2020	03.02.2020	WP (C) - 29100/2019	S.K.DAS	GENERAL		Order Dtd. 2020-01-24			(Seat No-3)
210	10968/2020	03.02.2020	WP (C) - 29062/2019	S.K.DAS	GENERAL		Order Dtd. 2020-01-24			(Seat No-3)
211	10969/2020	03.02.2020	WP (C) - 14185/2018	L.D.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Seat No-3)
212	10970/2020	03.02.2020	WP (C) - 14185/2018	R.DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Seat No-3)
213	10971/2020	03.02.2020	WP (C) - 14197/2019	P.N.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-28			(Seat No-3)
214	10972/2020	03.02.2020	BLAPL-3001/2019	S.BANERJEE	C.O.	COURT NO. 7	Order Dtd. 2019-08-27			(Seat No-3)
215	10973/2020	03.02.2020	BLAPL-3002/2019	S.BANERJEE	C.O.	COURT NO. 7	Order Dtd. 2019-08-27			(Seat No-3)
216	10974/2020	03.02.2020	BLAPL-3734/2019	S.BANERJEE	C.O.	COURT NO. 7	Order Dtd. 2019-08-27			(Seat No-3)
217	10975/2020	03.02.2020	WP (C) - 2956/2020	R.C.MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Seat No-3)

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218	10976/2020	03.02.2020	WP (C) - 2280/2020	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Se at No-3)
219	10977/2020	03.02.2020	CRLMP-1249/2019	P.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-28			(Se at No-3)
220	10978/2020	03.02.2020	WP (C) - 14237/2013	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-3)
221	10979/2020	03.02.2020	ABLAPL - 17220/2017	B. N. PANDA	GENERAL		Order Dtd. 2018-07-23		CRIMINAL MISC-1	(Se at No-8)
222	10980/2020	03.02.2020	WP (C) - 14237/2013	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-28			(Se at No-8)
223	10981/2020	03.02.2020	WP (C) - 22599/2017	D.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-28			(Se at No-8)
224	10982/2020	03.02.2020	WP (C) - 22599/2017	B.K.PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-28			(Se at No-8)
225	10983/2020	03.02.2020	WP (C) - 7735/2018	B. BEHERA	GENERAL		Order Dtd. 2020-01-07			(Se at No-8)
226	10984/2020	03.02.2020	WP (C) - 3381/2020	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29			(Se at No-8)
227	10985/2020	03.02.2020	WP (C) - 13478/2019	B. S. SWAIN	GENERAL		Order Dtd. 2019-10-21 Petition, Annexure,			(Se at No-8)
228	10986/2020	03.02.2020	WP (C) - 3763/2020	B.K.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-03			(Se at No-8)
229	10987/2020	03.02.2020	WP (C) - 13475/2019	B. S. SWAIN	GENERAL		Order Dtd. 2019-08-08 Petition, Annexure,			(Se at No-8)
230	10988/2020	03.02.2020	WP (C) - 13474/	B. S. SWAIN	GENERAL		Order Dtd. 2019-08-06			(Se at

0			2019							No-8)
2 3 1	10989/ 2020	03.02.2 020	WP (C) - 13476/ 2019	B. S. SWAIN	GENE RAL		Order Dtd. 2020-02- 03Petition,Anne xure,		WRIT BRANC H-6	(Se at No- 16)
2 3 2	10990/ 2020	03.02.2 020	WP (C) - 4125/2 018	M. K. PRADHAN	GENE RAL		Order Dtd. 2019-12-10			(Se at No- 16)
2 3 3	10991/ 2020	03.02.2 020	WP (C) - 793/20 20	S. K. NAYAK-6	GENE RAL		Order Dtd. 2020-01-28			(Se at No- 16)
2 3 4	10992/ 2020	03.02.2 020	WP (C) - 10641/ 2012	MD. T. HOSSAIN	GENE RAL		Order Dtd. 2019-11-26			(Se at No- 16)
2 3 5	10993/ 2020	03.02.2 020	WP (C) - 27972/ 2019	J. P. KAR	GENE RAL		Order Dtd. 9999-12- 31Petition,Anne xure,Entire Order,		WRIT BRANC H-2	(Se at No- 7)
2 3 6	10994/ 2020	03.02.2 020	CRLMP- 943/20 18	S.P.SETHY	GENE RAL		Order Dtd. 2020-01-14			(Se at No- 7)
2 3 7	10995/ 2020	03.02.2 020	OJC- 4869/2 000	S. K. BISWAL	GENE RAL		Order Dtd. 2018-01-29		WRIT BRANC H-6	(Se at No- 25)
2 3 8	10996/ 2020	03.02.2 020	CRLMP- 943/20 18	S.P.SETHY	GENE RAL		Order Dtd. 2020-01-14			(Se at No- 25)
2 3 9	10997/ 2020	03.02.2 020	ABLAPL - 18998/ 2019	B. S. SWAIN	GENE RAL		Order Dtd. 2020-01-24			(Se at No- 25)
2 4 0	10998/ 2020	03.02.2 020	CMP- 806/20 18	B.N.SAHU	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H-8	(Se at No- 39)
2 4 1	10999/ 2020	03.02.2 020	BLAPL- 2612/2 019	M. R. BANARJEE	GENE RAL		Order Dtd. 2019-04-16		CRIMI NAL MISC- 1	(Se at No- 5)
2 4 2	11000/ 2020	03.02.2 020	CMP- 769/20 19	S.RAY	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H-8	(Se at No- 39)

2 4 3	11001/ 2020	03.02.2 020	CRLMP- 681/20 17	M. K. MOHANTY	GENE RAL		Order Dtd. 2017-10-10		WRIT BRANC H-6	(Se at No- 36)
2 4 4	11002/ 2020	03.02.2 020	OJC- 7484/1 997	M.MISHRA	GENE RAL		Order Dtd. 1997-06-04		WRIT BRANC H-2	(Se at No- 6)
2 4 5	11003/ 2020	03.02.2 020	WP (C) - 3278/2 019	C. R. SWAIN	GENE RAL		Order Dtd. 9999-12-31	ORDER NO 9 TO 17	WRIT BRANC H-3	(Se at No- 11)
2 4 6	11004/ 2020	03.02.2 020	WP (C) - 16414/ 2017	PRASANJIT BEHERA	GENE RAL		Order Dtd. 2019-03- 08Petition, Anne xure,		WRIT BRANC H-8	(Se at No- 40)
2 4 7	11005/ 2020	03.02.2 020	WP (C) - 19171/ 2017	PRASANJIT BEHERA	GENE RAL		Order Dtd. 2019-03- 08Petition, Anne xure,		WRIT BRANC H-7	(Se at No- 48)
2 4 8	11006/ 2020	03.02.2 020	WP (C) - 2323/2 020	PRASANJIT BEHERA	GENE RAL		Order Dtd. 2020-01- 22Petition, Anne xure,			(Se at No- 48)
2 4 9	11007/ 2020	03.02.2 020	CRLA- 484/20 10	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-03			(Se at No- 48)
2 5 0	11008/ 2020	03.02.2 020	BLAPL- 394/20 20	DILLIP KUMAR MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-03			(Se at No- 48)
2 5 1	11009/ 2020	03.02.2 020	CRLREV - 805/20 19	B.K.PATI	C.O.	DR (J)	Order Dtd. 2020-02-03			(Se at No- 48)

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